बीच सुपर फास्ट रेलगाड़ी की शीघ्र स्वीकृति दी जावे।

श्री राम विलास पासवान (हाजीपुर) : उपाध्यक्ष महोदय, मैं आगामी सप्ताह में निम्नलिखत विषयों पर बहस चाहता हूं :

1. 17.4.84 को उत्तर प्रदेश के अलीगढ़ जिलान्तर्गत हाथरस में डा० अम्बेडकर जयन्ती की सोभा यात्रा पर पुलिस ने लाठी चार्ज किया और पैंतीस अम्बेडकर वादियों को झूठे आरोप में गिरफ्तार कर जेल भेज दिया।

2. 18.4.84 को अधिकारियों के सामने आगरा-अलीगढ़ रोड़ पर नवग्रह में स्थित डा० अम्बेडकर की प्रतिमा को कुछ लोगों ने तोड़ दिया। जब लोगों को मालूम हुआ और वहां जाने की कोशिश की तो बुरी तरह इन लोगों को घायल कर दिया। थाने में उनकी रिपोर्ट को दर्ज भी नहीं किया गया। इसी तरह पिछली 9-10 अप्रैल को मध्यरात्रि में पुलिस ने दिल्ली के लोनी रोड स्थित बुद्ध बिहार को तोड़ डाला। बुद्ध मुर्ति को तोड़ दिया। पंचशील झंडा फाड़ दिया। रात्रि में चार बौद्ध भिक्षुओं, भिक्षुक धर्मज्योति, भिक्षुक धम्म बिरों, भिक्षुक संघदीप एवं भिक्षुक विमल कीर्ति को पकड़ कर गिरफ्तार कर लिया तथा उन्हें अपमानित किया गया। उपरोक्त दोनों घटनाओं से लोगों को काफी रोष है। अत: आगामी सप्ताह में इस पर बहस करायी जाय।

3. देश में चांदी की तस्करी जोरों से चल रही है। अकेले कानपुर से प्रतिमाह करोड़ों रुपए की चांदी तस्करी के रूप में दिल्ली, अहमदाबाद, सूरत, जोधपुर के माध्यम से दुबई एवं पाकिस्तान सहित अन्य देशों में जाती है, इसमें अधिकारी एवं व्यापारी दोनों की सांठ-गांठ रहती है। इस सांठ-गांठ में रेल, कस्टम, बिक्री कर एवं अन्य विभाग के कर्मचारी भी शामिल हैं। अत: सरकार से मांग है कि तस्करी को रोकने हेतु कारगर कदम उठावे।

(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : Mr. Deputy Speaker, Sir, I have listened with great attention to the points mentioned by hon. Members. As you know all these points will be taken up before the Business Advisory Committee and they will try to see whether they can accommodate some of the subjects mentioned by hon. Members, provided the Business Advisory Committee can find some time.

श्री दिगम्बर सिंह : मैं, मंत्री जी से पूछना चाहता हूं कि क्या वे लैण्ड एक्वीजिशन अमेन्डमेंट बिल पर विचार कर रहे हैं या नहीं ?

AN HON. MEMBER : I hope you will yourself recommend the time.

MR. DEPUTY SPEAKER : All these will be taken up by the Business Advisory Committee and they will consider.

12.28 hrs.

LIFE INSURANCE CORPORATION BILL

Appointment of a Member to Joint Committee

SHRI MOOL CHAND DAGA (Pali) : Sir, I beg to move :

"That this House do appoint Shri

Bapusaheb Parulekar to the Joint Committee on the Bill to provide, with a view to the more effective realisation of the objectives of nationalisation of life insurance business, for the dissolution of the Life Insurance Corporation of India and for rhe establishment of a number of corporations for the more efficient carrying on of the said business and for matters connected *therewith or incidental* thereto *vice* Shri Ratansinh Rajda resigned".

MR. DEPUTY SPEAKER : The question is :

"That this House do appoint Shri Bapusaheb Parulekar to the Joint Committee on the Bill to provide, with a view to the more effective realisation of the objectives of nationalisation of life insurance business, for the dissolution of the Life Insurance Corporation of India and for the establishment of a number of corporations for the more efficient carrying on of the said business and for matters connected therewith or incidental thereto *vice* Shri Ratansinh Rajda resigned".

The motion was adopted.

12.29 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Recomendation to Rajya Sabha to elect Members

SHRI GULSHER AHMED (Satna) : Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajyh Sabha do elect three members of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Sarvashri Lakhan Singh, Dinesh Goswami and Robin Kakati from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee."

MR. DEPUPY SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect three members of Rajya Sabha according to the principle of proportional representation by means of the single transferablevote, to the Joint Committee on offices of Profit in the vacancies caused by the retirement of Sarvashri Lakhan Singh, Dinesh Goswami and Robin Kakati from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

12.30 hrs.

PUNJAB COMMERCIAL CROPS CESS (AMENDMENT) BILL

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Mr. Deputy Speaker, Sir, the Commercial Crops Cess Act, 1974, imposing a cess on crops of chillies, cotton, mustard seeds, potatoes, rape (sharshaf, taramira, toria), sugarcane, tomatoes, orchards and vine-yards, at the rate of Rs. 6/- per acre on irrigated land, and Rs. 3/- per acre on unirrigated lands, was enacted for five years from kharif crop of agricultural year 1974-75 to rabi 1978-79 in order to meet the